

NAME OF CORPOATE DEBTOR : M/S SARVOTTAM REALCON PRIVATE LIMITED

DATE OF COMMENCEMENT OF CIRP : 09TH JULY 2021

LIST OF CREDITORS AS ON : 10TH AUGUST 2022

LIST OF UNSECURED FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS

(AMOUNT IN Rs)

| S.NO | Claim No | NAME OF CREDITOR | DETAILS OF CLAIM RECEIVED | | DETAILS OF CLAIM ADMITTED | | | | | | AMOUNT OF CONTINGENT CLAIM Rs. | AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF | AMOUNT OF CLAIM NOT ADMITTED | AMOUNT OF CLAIM UNDER VERIFICATION | REMARKS, IF ANY |
|------|-----------|---|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-------------------|--------------------------------|--|------------------------------|------------------------------------|---|
| | | | DATE OF RECEIPT | AMOUNT CLAIMED | AMOUNT OF CLAIM ADMITTED | NATURE OF CLAIM | AMOUNT COVERED BY SECURITY INTEREST | AMOUNT COVERED BY GUARANTEE | WHETHER RELATED PARTY? | VOTING PERCENTAGE | | | | | |
| 1 | SRPL/A/1 | Sundeeep J Jain & Sangeeta Jain | 18/07/2021 | 6,687,023 | 6,686,446 | - | - | - | - | 0.47% | - | - | 577 | | The Claimant has calculated excess interest hence rejected. |
| 2 | SRPL/A/2 | Mamta Singhal & Arvind Kumar Singhal | 16/07/2021 | 11,018,404 | 11,018,404 | - | - | - | - | 0.77% | - | - | - | | |
| 3 | SRPL/A/3 | Rajveer Vashisth & Pinky Devi | 17/07/2021 | 10,199,168 | 10,199,168 | - | - | - | - | 0.71% | - | - | - | | |
| 4 | SRPL/A/4 | Devendra Kumar Gupta | 18/07/2021 | 11,723,767 | 7,802,914 | - | - | - | - | 0.54% | - | 3,920,853 | - | | The Claimant has claimed principal Rs. 74,56,346/- where as BF Agreement of Flat having Flat cost of Rs. 57,60,000/- @3600 per sq.ft. diffrence Rs. 1696346/- and Payment receipts on "PARCHI" Rs. 24,00,000/- Including interest comes to Rs. 39,20,853/- . Hence the claim rejected by the RP. |
| 5 | SRPL/A/5 | Arti & Jitendra Kumar | 20/07/2021 | 3,592,920 | 3,590,601 | - | - | - | - | 0.25% | 0 | 2,319 | - | | The Claimant has calculated excess interest hence rejected. |
| 6 | SRPL/A/6 | Rajendra Kumar Jain & Sarita Jain | 17/07/2021 | 10,179,325 | 10,170,464 | - | - | - | - | 0.71% | - | 8,861 | - | | The Claimant has calculated excess interest hence rejected. |
| 7 | SRPL/A/7 | Jitendra Kumar Kaushik & Seema Kaushik | 20/07/2021 | 10,774,925 | 3,180,841 | - | - | - | - | 0.22% | 7,594,084 | - | - | | The Claimant has adjusted the booking amount of 24 Home buyers of Rs. 53,05,000/- The RP required Assignment/Endorsement against the respective flats/ units from the actual owner of the flat's. Whereas the claimant has provided some endorsement with respect to units allotted to him hence kept as contingent claim. |
| 8 | SRPL/A/8 | Bhupesh Arora | 16/07/2021 | 8,314,997 | 8,314,997 | - | - | - | - | 0.58% | - | - | - | | |
| 9 | SRPL/A/9 | Dr.Girjesh Kumar Pandey & Dr.Susmita Pandey | 18/07/2021 | 5,878,219 | 5,875,294 | - | - | - | - | 0.41% | - | 2,925 | - | | The Claimant has calculated excess interest hence rejected. |
| 10 | SRPL/A/10 | Dr.Girjesh Kumar Pandey & Dr.Susmita Pandey | 18/07/2021 | 5,929,170 | 5,929,170 | - | - | - | - | 0.41% | - | - | - | | |
| 11 | SRPL/A/11 | Dr. Kanchan Kumar Gupta & Dr. Dolly | 19/07/2021 | 10,588,055 | 10,585,826 | - | - | - | - | 0.74% | - | 2,229 | - | | The Claimant has calculated excess interest hence rejected. |
| 12 | SRPL/A/12 | Archana Sharma | 22/07/2021 | 3,558,726 | 3,493,046 | - | - | - | - | 0.24% | - | 65,680 | - | | The Claimant has calculated excess interest hence rejected. |
| 13 | SRPL/A/13 | Archana Nehru & Vivek V Mishra | 19/07/2021 | 8,369,683 | 8,369,683 | - | - | - | - | 0.58% | - | - | - | | |
| 14 | SRPL/A/14 | Tanuj Nayyar & Priyanka Gaur | 19/07/2021 | 9,792,843 | 9,776,451 | - | - | - | - | 0.68% | - | 16,392 | - | | The Claimant has calculated excess interest hence rejected. |
| 15 | SRPL/A/15 | Adesh Kumar & Sachin Kumar Gupta | 19/07/2021 | 7,736,067 | 7,731,836 | - | - | - | - | 0.54% | - | 4,231 | - | | The Claimant has calculated excess interest hence rejected. |
| 16 | SRPL/A/16 | Abhishek Ranjan & Smita Sharma | 20/07/2021 | 5,751,647 | 5,751,647 | - | - | - | - | 0.40% | - | - | - | | |
| 17 | SRPL/A/17 | Dhiraj & Kumari Radha Rani | 19/07/2021 | 5,819,349 | 5,819,349 | - | - | - | - | 0.40% | - | - | - | | |
| 18 | SRPL/A/18 | Manmeet Singh & Tumpa Kaur Bari | 17/07/2021 | 8,453,404 | 8,445,905 | - | - | - | - | 0.59% | - | 7,499 | - | | The Claimant has calculated excess interest hence rejected. |
| 19 | SRPL/A/19 | DEEPAK GOLF & HEMA GOLF | 20/07/2021 | 9,541,223 | 9,541,223 | - | - | - | - | 0.66% | - | - | - | | |
| 20 | SRPL/A/20 | Manoj Kumar Jain | 19/07/2021 | 5,819,140 | 5,818,000 | - | - | - | - | 0.40% | - | 1,140 | - | | The Claimant has calculated excess interest hence rejected. |
| 21 | SRPL/A/21 | Raman Goel | 24/07/2021 | 8,058,744 | 8,058,744 | - | - | - | - | 0.56% | - | - | - | | |
| 22 | SRPL/A/22 | Sangeeta Goel | 24/07/2021 | 8,035,326 | 8,035,326 | - | - | - | - | 0.56% | - | - | - | | |
| 23 | SRPL/A/23 | Shailender Kapoor & Aruna Kapoor | 24/07/2021 | 10,430,440 | 10,430,440 | - | - | - | - | 0.73% | - | - | - | | |
| 24 | SRPL/A/24 | Surendra Kumar Kansal | 24/07/2021 | 7,868,609 | 7,862,450 | - | - | - | - | 0.55% | - | 6,159 | - | | The Claimant has calculated excess interest hence rejected. |
| 25 | SRPL/A/25 | RANJANA GHOSH | 26/07/2021 | 5,135,655 | 5,135,655 | - | - | - | - | 0.36% | - | - | - | | |
| 26 | SRPL/A/26 | Renu Jindal | 24/07/2021 | 1,526,684 | 1,526,684 | - | - | - | - | 0.11% | - | - | - | | |
| 27 | SRPL/A/27 | Sneh Lata Arora | 24/07/2021 | 6,647,751 | 6,647,751 | - | - | - | - | 0.46% | - | - | - | | |
| 28 | SRPL/A/28 | Sachin Jain | 26/07/2021 | 10,190,211 | - | - | - | - | - | 0.00% | 10,190,210 | - | - | | The Claimant has not provided the Builder Buyer agreement in support of their Claim to RP whereas claimant submitted the affidavit (without notarised) for BBA. Claimant did not provided Bank Statement and further Form CA has incomplete information. |
| 29 | SRPL/A/29 | Manoj Jain | 24/07/2021 | 3,343,257 | 3,343,257 | - | - | - | - | 0.23% | - | - | - | | |
| 30 | SRPL/A/30 | Manoj Jain & Meeta Jain | 24/07/2021 | 3,537,585 | 3,536,013 | - | - | - | - | 0.25% | - | 1,572 | - | | The Claimant has calculated excess interest hence rejected. |
| 31 | SRPL/A/31 | SUNITA ARYA | 24/07/2021 | 3,777,227 | 3,777,227 | - | - | - | - | 0.26% | - | - | - | | |
| 32 | SRPL/A/32 | Sachin Jain | 23/07/2021 | 6,071,910 | 4,343,810 | - | - | - | - | 0.30% | 1,728,100 | - | - | | The Claimant has not provided the payment receipts of Rs. 10,73,525/-, bank statements and further the amount of contingent claim did not verified from the record of CD. |
| 33 | SRPL/A/33 | Vijay Arora | 24/07/2021 | 10,048,753 | 10,048,753 | - | - | - | - | 0.70% | - | - | - | | |
| 34 | SRPL/A/34 | Vinod Kumar Mittal | 23/07/2021 | 7,486,141 | 7,483,577 | - | - | - | - | 0.52% | - | 2,564 | - | | The Claimant has calculated excess interest hence rejected. |
| 35 | SRPL/A/35 | Sunil Bisht & Roopali Bisht | 24/07/2021 | 1,159,452 | 1,159,452 | - | - | - | - | 0.08% | - | - | - | | |
| 36 | SRPL/A/36 | Archana Singh | 25/07/2021 | 4,292,667 | 4,292,667 | - | - | - | - | 0.30% | - | - | - | | |
| 37 | SRPL/A/37 | Laxmi Narayan & Kavita Varshney | 21/07/2021 | 9,909,014 | 9,894,002 | - | - | - | - | 0.69% | - | 15,012 | - | | The Claimant has calculated excess interest hence rejected. |

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| 38 | SRPL/A/38 | Praveen Kumar Maini | 24/07/2021 | 8,463,200 | 579,671 | - | - | - | - | 0.04% | 7,883,529 | - | - | | The Claimant has claimed principal Rs. 73,00,000/- where as BB Agreement of Flat having Flat cost of Rs. 64,00,000/- and The claimant only submitted one payment receipts of Rs. 500,000/- and balance payment adjustment through Journal entries. Hence kept as contingent claim. |
| 39 | SRPL/A/39 | Shekhar Tiwari | 23/07/2021 | 944,177 | 944,177 | - | - | - | - | 0.07% | - | - | - | | The Claimant has not provided the Builder Buyer agreement , payment receipts and bank statements in support of their Claim to RP. Since in the absence of documents/information by the Claimant the RP reject the claim. - Affidavit received as per AAKASH communication. |
| 40 | SRPL/A/40 | Rohit Singh | 23/07/2021 | 3,248,000 | 2,180,471 | - | - | - | - | 0.15% | 1,064,581 | 2,948 | - | | The Claimant has calculated excess interest hence rejected and Hard copy of affidavit in support of cash payment receipts of Rs. 7,00,000/- is pending. Hence the amount along with interest kept as contingent claim. |
| 41 | SRPL/A/41 | Renu Goel | 24/07/2021 | 4,586,285 | 4,573,627 | - | - | - | - | 0.32% | - | 12,658 | - | | The Claimant has calculated excess interest hence rejected. |
| 42 | SRPL/A/42 | Shailendra Pratap | 22/07/2021 | 805,676 | 793,447 | - | - | - | - | 0.06% | - | 12,229 | - | | The Claimant has calculated excess interest hence rejected. |
| 43 | SRPL/C/43 | Jolly Jain | 20/07/2021 | 5,652,375 | 5,648,601 | - | - | - | - | 0.39% | - | 3,774 | - | | The Claimant has calculated excess interest hence rejected. |
| 44 | SRPL/C/44 | Jolly Jain | 20/07/2021 | 5,651,923 | 5,647,260 | - | - | - | - | 0.39% | - | 4,663 | - | | The Claimant has calculated excess interest hence rejected. |
| 45 | SRPL/C/45 | Sanjay Jain | 22/07/2021 | 7,360,619 | 4,811,036 | - | - | - | - | 0.33% | - | 2,549,583 | - | | The Claimant has claimed a "PARCHI" of Rs. 17,50,000/- Hence the amount of Rs. 25,49,589/- included interest rejected by the RP. |
| 46 | SRPL/C/46 | Navneet Singh & Neetu Singh | 19/07/2021 | 6,349,695 | 6,341,899 | - | - | - | - | 0.44% | - | 7,796 | - | | The Claimant has calculated excess interest hence rejected. |
| 47 | SRPL/C/47 | Shnu & Gourav Sharma | 17/07/2021 | 6,384,135 | 6,367,809 | - | - | - | - | 0.44% | - | 16,326 | - | | The Claimant has calculated excess interest hence rejected. |
| 48 | SRPL/C/48 | Shobha Jain | 18/07/2021 | 6,354,683 | 6,345,318 | - | - | - | - | 0.44% | - | 9,365 | - | | The Claimant has calculated excess interest hence rejected. |
| 49 | SRPL/C/49 | Raksha Jain & K.P Jain | 19/07/2021 | 6,068,791 | 6,048,006 | - | - | - | - | 0.42% | - | 20,785 | - | | The Claimant has calculated excess interest hence rejected. |
| 50 | SRPL/C/50 | Vijay Dora | 20/07/2021 | 6,999,519 | 6,720,599 | - | - | - | - | 0.47% | - | 278,920 | - | | The Claimant has calculated excess interest hence rejected. |
| 51 | SRPL/C/51 | Yogesh Kumar Khanduja | 18/07/2021 | 6,382,050 | 6,374,167 | - | - | - | - | 0.44% | - | 7,883 | - | | The Claimant has calculated excess interest hence rejected. |
| 52 | SRPL/C/52 | Shashank Shekhar | 21/07/2021 | 3,258,930 | 1,074,416 | - | - | - | - | 0.07% | 2,184,514 | - | - | | The Claimant has transferred to BMW India Financial Services Pvt. Ltd. of Rs. 15000/- dated 28-6-17 & Rs. 1656308/- dated 7-9-17 and against this transaction the CD provided receipt to Claimant. |
| 53 | SRPL/C/53 | Amit Kumar Sharma & Nupur Sharma | 18/07/2021 | 3,792,972 | 3,792,972 | - | - | - | - | 0.26% | - | - | - | | |
| 54 | SRPL/C/54 | Amit Mehra & Rupali mehra | 20/07/2021 | 5,725,554 | 5,524,320 | - | - | - | - | 0.38% | - | 201,234 | - | | The Claimant has not provided receipt of Rs. 131,340/- and could not be verify from the tally record of the CD whereas the claimant has submitted the bank statement but the same could not be verified. |
| 55 | SRPL/C/55 | Ravindra Kankane & Ritu Kankane | 20/07/2021 | 5,124,735 | 5,124,735 | - | - | - | - | 0.36% | - | - | - | | |
| 56 | SRPL/C/56 | Kapil Laur | 19/07/2021 | 5,900,331 | 5,900,331 | - | - | - | - | 0.41% | - | - | - | | |
| 57 | SRPL/C/57 | Sonali Seema & Manoj Kumar Singh | 22/07/2021 | 7,250,717 | 7,250,717 | - | - | - | - | 0.50% | - | - | - | | |
| 58 | SRPL/C/58 | Akhilesh Kumar Singh & Rinki Bhagat | 20/07/2021 | 5,719,039 | 5,719,039 | - | - | - | - | 0.40% | - | - | - | | |
| 59 | SRPL/C/59 | Megh Chandra Jain & Sarla Jain | 19/07/2021 | 6,227,315 | 6,224,499 | - | - | - | - | 0.43% | - | 2,816 | - | | The Claimant has calculated excess interest hence rejected. |
| 60 | SRPL/C/60 | Jain Swaroop Jain & Usha Jain | 19/07/2021 | 7,164,322 | 7,149,513 | - | - | - | - | 0.50% | - | 14,809 | - | | The Claimant has calculated excess interest hence rejected. |
| 61 | SRPL/C/61 | Shyam Kumar Bansal | 26/07/2021 | 2,637,853 | 1,163,063 | - | - | - | - | 0.08% | 0 | 1,474,790 | - | | The Claimant has not provided complete payment receipts amounted Rs. 797061/- and bank statements in support, Interest excess calculated. |
| 62 | SRPL/C/62 | Rachit Jain & Anju Jain | 26/07/2021 | 6,542,221 | 6,540,305 | - | - | - | - | 0.46% | - | 1,916 | - | | The Claimant has calculated excess interest hence rejected. |
| 63 | SRPL/C/63 | Khyati Goyal & Rachit Jain | 26/07/2021 | 6,543,142 | 6,535,499 | - | - | - | - | 0.45% | - | 7,643 | - | | The Claimant has calculated excess interest hence rejected. |
| 64 | SRPL/C/64 | Arti Jain | 26/07/2021 | 6,933,378 | 6,015,584 | - | - | - | - | 0.42% | 917794 | - | - | | The Claimant hasn't provided payment receipts Rs.585582/- and bank statements in support. hence put as contingent. |
| 65 | SRPL/C/65 | Rekha Jain | 26/07/2021 | 7,334,591 | 6,446,651 | - | - | - | - | 0.45% | 887940 | - | - | | The Claimant hasn't provided payment receipts Rs.586100/- and bank statements in support. hence put as contingent. |
| 66 | SRPL/C/66 | Rekha Jain | 26/07/2021 | 3,744,602 | 3,738,904 | - | - | - | - | 0.26% | - | 5,698 | - | | The Claimant has calculated excess interest hence rejected. |
| 67 | SRPL/C/67 | Roma Jain | 26/07/2021 | 1,300,000 | 1,300,000 | - | - | - | - | 0.09% | - | - | - | | |
| 68 | SRPL/C/68 | Sangeeta Jain & Vinay Kumar Jain | 07/08/2021 | 6,744,800 | 6,728,923 | - | - | - | - | 0.47% | - | 15,877 | - | | The Claimant has calculated excess interest hence rejected. |
| 69 | SRPL/C/69 | Jatin Ahuja | 26/07/2021 | 6,927,047 | 6,919,941 | - | - | - | - | 0.48% | - | 7,106 | - | | The Claimant has calculated excess interest hence rejected. |
| 70 | SRPL/C/70 | Vishnu Prasad Pandey | 26/07/2021 | 1,153,643 | 1,153,643 | - | - | - | - | 0.08% | - | - | - | | The RP Observe the case of double allotment on the part of CD. Flat No. C-1007 also issued to Vishnu Prasad Pandey, Allotment letter provide by both the party and receipts . |
| 71 | SRPL/C/71 | Mohit Agarwal | 26/07/2021 | 6,720,512 | 6,720,282 | - | - | - | - | 0.47% | - | 230 | - | | The Claimant has calculated excess interest hence rejected. |
| 72 | SRPL/C/72 | Chakresh Jain | 26/07/2021 | 7,872,229 | 7,872,229 | - | - | - | - | 0.55% | - | - | - | | |
| 73 | SRPL/C/73 | Ranjana Ghosh | 27/07/2021 | 2,069,925 | 2,069,925 | - | - | - | - | 0.14% | - | - | - | | |
| 74 | SRPL/C/74 | Ashok Goel | 27/07/2021 | 2,764,433 | 2,756,915 | - | - | - | - | 0.19% | - | 7,518 | - | | The Claimant has calculated excess interest hence rejected. |
| 75 | SRPL/C/75 | Pawan Kumar Gupta | 27/07/2021 | 3,623,178 | 3,615,162 | - | - | - | - | 0.25% | - | 10,016 | - | | The Claimant has calculated excess interest hence rejected. |
| 76 | SRPL/C/76 | Praveen Gupta & Ranjana Gupta | 27/07/2021 | 3,333,220 | 3,330,736 | - | - | - | - | 0.23% | - | 4,484 | - | | The Claimant has calculated excess interest hence rejected. |
| 77 | SRPL/C/77 | Renu Goel | 27/07/2021 | 3,553,159 | 3,543,351 | - | - | - | - | 0.25% | - | 9,808 | - | | The Claimant has calculated excess interest hence rejected. |
| 78 | SRPL/C/78 | Renu Goel | 27/07/2021 | 3,908,241 | 3,897,392 | - | - | - | - | 0.27% | - | 10,849 | - | | The Claimant has calculated excess interest hence rejected. |

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|------|------------|--|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-------------------|--------------------------------|--|------------------------------|------------------------------------|--|
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| 79 | SRPL/C/79 | Sneh Lata Jain | 23/07/2021 | 5,376,900 | 4,760,915 | - | - | - | - | 0.33% | - | - | 615,985 | | The Claimant Submitted cash receipt (Parchi) of Rs. 500000/- as the same can not be verified from the accounting record of CD. Hence rejected. |
| 80 | SRPL/C/80 | Pradip Kumar Jain | 23/07/2021 | 7,125,900 | 6,277,498 | - | - | - | - | 0.44% | - | - | 848,402 | | The Claimant claimed principal Rs. 4950000/- where as BB Agreement of Flat having cost of Rs. 4749500/- difference Rs. 200500/- less form principal and The Claimant Submitted cash receipt (Parchi) of Rs. 500000/- and the amount has cancelled / rejected by the RP. The amount could not be verified through CD records/ Tally. |
| 81 | SRPL/C/81 | Yashoda Devi & Pradeep Kumar | 23/07/2021 | 2,743,621 | 2,740,756 | - | - | - | - | 0.19% | - | - | 2,865 | | The Claimant has calculated excess interest hence rejected. |
| 82 | SRPL/C/82 | Pankaj Kumar Jain & Shikha Jain | 24/07/2021 | 6,904,997 | 6,904,997 | - | - | - | - | 0.48% | - | - | - | | |
| 83 | SRPL/C/83 | Rita Jain | 23/07/2021 | 5,567,010 | 5,566,855 | - | - | - | - | 0.39% | - | - | 155 | | The Claimant has calculated excess interest hence rejected. |
| 84 | SRPL/C/84 | Amit Kumar | 24/07/2021 | 4,909,600 | 4,892,014 | - | - | - | - | 0.34% | - | - | 17,586 | | The Claimant has calculated excess interest hence rejected. |
| 85 | SRPL/C/85 | Kailash Jain | 24/07/2021 | 5,552,910 | 5,529,783 | - | - | - | - | 0.38% | - | - | 23,127 | | The Claimant has calculated excess interest hence rejected. |
| 86 | SRPL/C/86 | Gaurav Arora | 28/07/2021 | 3,046,849 | 3,038,630 | - | - | - | - | 0.21% | - | - | 8,219 | | The Claimant has calculated excess interest hence rejected. |
| 87 | SRPL/C/87 | Yogendra Singh | 28/07/2021 | 8,120,000 | - | - | - | - | - | 0.00% | 8,120,000 | - | - | | The BB Agreement undated and Complete Payment receipts and bank statements are not provided in support by the claimant. Further the claimant provided only two receipts in total of Rs. 1300000/- out of which only 500000/- verified from the record of CD and no affidavit receive from the claimant for BBA. |
| 88 | SRPL/B/88 | Dharmendra Singh | 26/07/2021 | 6,078,354 | 6,078,354 | - | - | - | - | 0.42% | - | - | - | | |
| 89 | SRPL/B/89 | Sangeeta Sahni | 26/07/2021 | 3,200,813 | 3,196,318 | - | - | - | - | 0.22% | - | - | 4,495 | | The Claimant has calculated excess interest hence rejected. |
| 90 | SRPL/B/90 | Gaurav Tyagi | 23/07/2021 | 934,082 | - | - | - | - | - | 0.00% | 932,349 | - | 1,733 | | The Claimant has surrendered the unit/flat no. 408 (B) and paid an amount of Rs. 564,882/- to the Corporate Debtor. Further the claimant has submitted his claim by filling form C instead Form CA hence kept under contingent. The amount of Claim verified upto Rs. 5,00,000/- form the record of CD. - Ask to submit the affidavit for not receiving the amount back from the CD. |
| 91 | SRPL/B/91 | Archana jain | 24/07/2021 | 1,898,602 | 1,894,822 | - | - | - | - | 0.13% | - | - | 3,780 | | The Claimant has calculated excess interest hence rejected. |
| 92 | SRPL/B/92 | Neeraj Tyagi & Pramod Tyagi | 23/07/2021 | 5,609,325 | 5,600,494 | - | - | - | - | 0.39% | - | - | 8,831 | | The Claimant has calculated excess interest hence rejected. |
| 93 | SRPL/B/93 | RAJNEESH GUPTA AND PRAGYA GUPTA | 19/07/2021 | 8,399,013 | 8,399,013 | - | - | - | - | 0.58% | - | - | - | | |
| 94 | SRPL/B/94 | VIPIN KUMAR | 19/07/2021 | 7,756,308 | 7,727,299 | - | - | - | - | 0.54% | - | - | 29,009 | | The Claimant has calculated excess interest hence rejected. |
| 95 | SRPL/B/95 | NITIN TYAGI | 22/07/2021 | 9,850,506 | 9,547,873 | - | - | - | - | 0.66% | 301,041 | - | 1,592 | | The Claimant provided bank receipt of Rs. 200,000/- not verify from the record of CD and no Bank statement provided in support. |
| 96 | SRPL/B/96 | ANIL KUMAR CHATURVEDI | 21/07/2021 | 7,064,403 | 7,054,288 | - | - | - | - | 0.49% | - | - | 10,115 | | The Claimant has calculated excess interest hence rejected. |
| 97 | SRPL/B/97 | SUMEET SHARMA AND RUCHI SHARMA | 20/07/2021 | 6,947,929 | 6,933,146 | - | - | - | - | 0.48% | - | - | 14,783 | | The Claimant has calculated excess interest hence rejected. |
| 98 | SRPL/B/98 | SHALINI GUPTA | 24/07/2021 | 5,489,155 | 5,489,155 | - | - | - | - | 0.38% | - | - | - | | |
| 99 | SRPL/B/99 | Saurabh Bajpai | 24/07/2021 | 8,885,553 | 6,755,378 | - | - | - | - | 0.47% | 2,104,526 | - | 25,649 | | The Claimant has not provided bank statement against receipt of Rs 700000/- and Rs.700000/- on 31-3-15 and 23-3-15. The amount has not verified from the books/ records of the CD. Hence put under contingent claim and excess interest Rs. 25649/- rejected. |
| 100 | SRPL/B/100 | JAMOTRI BACHHETY AND OM PRAKASH BACHHETY | 24/07/2021 | 6,454,620 | 6,454,620 | - | - | - | - | 0.45% | - | - | - | | |
| 101 | SRPL/B/101 | ABDUL AZIZ ASIF | 24/07/2021 | 7,235,676 | 5,504,381 | - | - | - | - | 0.38% | - | - | 1,731,295 | | The Claimant has paid Rs. 1154823/- in cash to CD and receipts issued to claimant are filled with cheque numbers instead of cash receipts and The same have not verified from the records of CD. Hence rejected. |
| 102 | SRPL/B/102 | ANKUR KHANDELWAL | 09/09/2021 | 5,956,552 | 5,956,552 | - | - | - | - | 0.41% | - | - | - | | The Claimant submitted incomplete Form CA. Further despite our repeated reminder the claimant unable to provide the same hence the claim put under contingent column. |
| 103 | SRPL/B/103 | RAJ KUMAR GUPTA AND SUMAN GUPTA | 23/07/2021 | 4,058,149 | 4,047,197 | - | - | - | - | 0.28% | - | - | 10,952 | | The Claimant has calculated excess interest hence rejected and Hard copy of affidavit in support of cash payment receipts of Rs. 122,970/- is pending. Hence the amount along with interest kept as contingent claim. - Affidavit received |
| 104 | SRPL/B/104 | SANJEEV GUPTA | 23/07/2021 | 4,296,699 | 4,291,395 | - | - | - | - | 0.30% | - | - | 5,304 | | The Claimant has calculated excess interest hence rejected. and Hard copy of affidavit in support of cash payment receipts of Rs. 135181/- is pending. Hence the amount along with interest kept as contingent claim. - Affidavit Received |
| 105 | SRPL/B/105 | MANDHIR KAUR & HARPAL SINGH | 23/07/2021 | 5,615,971 | 5,614,096 | - | - | - | - | 0.39% | - | - | 1,875 | | The Claimant has calculated excess interest hence rejected. |
| 106 | SRPL/B/106 | RISHI SHARMA | 19/07/2021 | 6,702,869 | 6,702,869 | - | - | - | - | 0.47% | - | - | - | | |
| 107 | SRPL/B/108 | SUNIL KUMAR | 23/07/2021 | 5,132,629 | 5,132,629 | - | - | - | - | 0.36% | - | - | - | | |
| 108 | SRPL/B/109 | ANCHIT JAIN & SHRUTI JAIN | 17/07/2021 | 7,028,086 | 7,025,750 | - | - | - | - | 0.49% | - | - | 2,336 | | The Claimant has calculated excess interest hence rejected. |
| 109 | SRPL/B/110 | IDRIES AHMAD & Zareen Ahmad | 21/07/2021 | 7,105,199 | 7,059,950 | - | - | - | - | 0.49% | - | - | 45,249 | | The Claimant has calculated excess interest hence rejected. |
| 110 | SRPL/B/111 | BRAJ MOHAN SHARMA | 21/07/2021 | 6,796,124 | 6,796,124 | - | - | - | - | 0.47% | - | - | - | | |

| S.NO | Claim No | NAME OF CREDITOR | DETAILS OF CLAIM RECEIVED | | DETAILS OF CLAIM ADMITTED | | | | | | AMOUNT OF CONTINGENT CLAIM Rs. | AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF | AMOUNT OF CLAIM NOT ADMITTED | AMOUNT OF CLAIM UNDER VERIFICATION | REMARKS, IF ANY | |
|------|------------|--|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-------------------|--------------------------------|--|------------------------------|------------------------------------|-----------------|---|
| | | | DATE OF RECEIPT | AMOUNT CLAIMED | AMOUNT OF CLAIM ADMITTED | NATURE OF CLAIM | AMOUNT COVERED BY SECURITY INTEREST | AMOUNT COVERED BY GUARANTEE | WHETHER RELATED PARTY? | VOTING PERCENTAGE | | | | | | |
| 111 | SRPL/B/112 | ANURAG MODI | 19/07/2021 | 6,937,912 | 6,937,912 | - | - | - | - | 0.48% | - | - | - | - | - | |
| 112 | SRPL/B/113 | RAKESH GUPTA | 05/08/2021 | 2,486,466 | 2,479,233 | - | - | - | - | 0.17% | - | 7,233 | - | - | - | The Claimant has calculated excess interest hence rejected. |
| 113 | SRPL/B/114 | MANAS SRIVASTAVA AND KOMILA SRIVASTAVA | 21/07/2021 | 7,850,915 | 6,631,781 | - | - | - | - | 0.46% | 750,904 | 468,231 | - | - | - | The Claimant claimed a Cash parchi in simple paper of Rs. 400,000/- and CN of Rs. 636000. the same could not be verified from the records of CD. |
| 114 | SRPL/B/115 | CHANDRALEKHA LOCHAN | 27/07/2021 | 7,112,404 | 7,112,404 | - | - | - | - | 0.49% | - | - | - | - | - | |
| 115 | SRPL/B/116 | Vikram Goyal | 19/07/2021 | 6,402,023 | 6,402,023 | - | - | - | - | 0.45% | - | - | - | - | - | |
| 116 | SRPL/B/117 | Mukesh Dandriyal | 21/07/2021 | 6,689,725 | 6,689,725 | - | - | - | - | 0.47% | - | - | - | - | - | |
| 117 | SRPL/B/118 | Prakhar Rastogi | 26/07/2021 | 4,015,972 | 4,012,225 | - | - | - | - | 0.28% | - | 3,747 | - | - | - | The Claimant has calculated excess interest hence rejected. |
| 118 | SRPL/B/119 | Rani Gupta | 24/07/2021 | 3,750,627 | 3,568,368 | - | - | - | - | 0.25% | 182,259 | - | - | - | - | The Claimant has not provided affidavit for Cash Receipt of Rs. 111000/- whereas the cash receipt verify from the record of CD.Hence cash amount along with interest Rs, 182259/- kept as contingent claim. |
| 119 | SRPL/B/120 | Pallavi | 18/07/2021 | 6,008,723 | 6,008,723 | - | - | - | - | 0.42% | - | - | - | - | - | |
| 120 | SRPL/B/121 | Rita Jain | 25/07/2021 | 6,472,665 | 6,472,665 | - | - | - | - | 0.45% | - | - | - | - | - | |
| 121 | SRPL/B/122 | Gaurav Garg & Nidhi Garg | 19/07/2021 | 6,669,375 | 6,658,773 | - | - | - | - | 0.46% | - | 10,602 | - | - | - | The Claimant has calculated excess interest hence rejected. |
| 122 | SRPL/B/123 | Sachin Rastogi & Navita Rohatgi | 17/07/2021 | 6,718,146 | 6,707,093 | - | - | - | - | 0.47% | - | 11,053 | - | - | - | The Claimant has calculated excess interest hence rejected. |
| 123 | SRPL/B/124 | Avneet Grover | 26/07/2021 | 8,120,283 | 8,120,283 | - | - | - | - | 0.57% | - | - | - | - | - | |
| 124 | SRPL/B/125 | Pankaj Arora & Asha Arora | 18/07/2021 | 4,701,807 | 4,701,807 | - | - | - | - | 0.33% | - | - | - | - | - | |
| 125 | SRPL/B/126 | Ajit Singh | 18/07/2021 | 4,810,225 | 4,809,166 | - | - | - | - | 0.33% | - | 1,059 | - | - | - | The Claimant has calculated excess interest hence rejected. |
| 126 | SRPL/B/127 | Niti Agrawal | 22/07/2021 | 7,287,259 | 7,258,666 | - | - | - | - | 0.51% | - | 28,593 | - | - | - | The Claimant has calculated excess interest hence rejected. |
| 127 | SRPL/B/128 | Rameshwar Singh & Snehlata Singh | 23/07/2021 | 2,285,885 | 2,285,885 | - | - | - | - | 0.16% | - | - | - | - | - | |
| 128 | SRPL/B/129 | Nidhi Paul | 23/07/2021 | 7,478,848 | 7,478,848 | - | - | - | - | 0.52% | - | - | - | - | - | |
| 129 | SRPL/B/130 | Anuj Kumar & Kanupriya Rao | 19/07/2021 | 7,528,861 | 7,101,691 | - | - | - | - | 0.49% | - | 427,170 | - | - | - | The Claimant has calculated excess interest hence rejected. |
| 130 | SRPL/B/131 | Abhinav Kumar Garg | 20/07/2021 | 7,239,029 | 7,170,946 | - | - | - | - | 0.50% | - | 68,083 | - | - | - | The Claimant claimed principal Rs. 458814/- where as BB Agreement of Flat having Flat cosr of Rs. 4545950/- Excess amount Rs. 63256/- less from principal and excess interest Rs. 4827/- both rejected. |
| 131 | SRPL/B/132 | Rajeev Jain & Arun Kumar Jain | 21/07/2021 | 6,320,481 | 6,312,830 | - | - | - | - | 0.44% | - | 7,651 | - | - | - | |
| 132 | SRPL/B/133 | Sanjay singh & Anjali singh | 24/07/2021 | 6,682,415 | 6,666,490 | - | - | - | - | 0.46% | - | 15,925 | - | - | - | |
| 133 | SRPL/B/134 | Anmol Garg & Garima Garg | 16/07/2021 | 6,620,227 | 6,609,602 | - | - | - | - | 0.46% | - | 10,625 | - | - | - | The Claimant has calculated excess interest hence rejected. |
| 134 | SRPL/B/135 | Rajeev Sharma | 25/07/2021 | 1,832,678 | - | - | - | - | - | 0.00% | 1,829,490 | 3,188 | - | - | - | The Claimant has calculated excess interest hence rejected and Hard copy of affidavit in support of BBA/ Allotment letter is pending. Hence the amount along with interest kept as contingent claim. |
| 135 | SRPL/B/136 | Sunita Gupta & Om Shanker | 22/07/2021 | 3,703,710 | 3,696,817 | - | - | - | - | 0.26% | - | 6,893 | - | - | - | The Claimant has calculated excess interest hence rejected. and Hard copy of affidavit in support of cash payment receipts of Rs. 119520/- is pending. Hence the amount along with interest kept as contingent claim. - Affidavit Received. |
| 136 | SRPL/B/137 | Rakesh Raj & smita raj | 18/07/2021 | 4,248,315 | 4,245,223 | - | - | - | - | 0.30% | - | 3,092 | - | - | - | The Claimant has calculated excess interest hence rejected. |
| 137 | SRPL/B/138 | Shivam Kumar Mishra | 25/07/2021 | 7,106,791 | 7,099,819 | - | - | - | - | 0.49% | - | 6,972 | - | - | - | The Claimant has calculated excess interest hence rejected. |
| 138 | SRPL/B/139 | Vivek Singhal & Priyanka Singhal | 18/07/2021 | 7,020,991 | 7,020,991 | - | - | - | - | 0.49% | - | - | - | - | - | The Claimant has calculated excess interest hence rejected. |
| 139 | SRPL/B/140 | Vinod Kumar & Mrs Soni | 21/07/2021 | 6,688,723 | 6,688,723 | - | - | - | - | 0.47% | - | - | - | - | - | The Claimant has calculated excess interest hence rejected. |
| 140 | SRPL/B/141 | Anita Gupta | 23/07/2021 | 7,970,683 | 6,055,347 | - | - | - | - | 0.42% | - | 1,915,336 | - | - | - | The Claimant has claimed principal Rs. 5326802/- where as BB Agreement of Flat having Flat cost of Rs. 5269300/- Diff 57502/- less from principal, a receipt of Rs. 102000/- paid by cheque which was bounced as per the record of CD and Rs. 1150,000/- cash parchi. Hence rejected and Hard copy of affidavit in support of cash payment receipts of Rs. 107309/- is pending. Hence the amount along with interest kept as contingent claim. Affidavit Received |
| 141 | SRPL/B/142 | Deepak Varshney | 21/07/2021 | 6,823,831 | 6,823,831 | - | - | - | - | 0.47% | - | - | - | - | - | |
| 142 | SRPL/B/143 | SHYAM GOLE & SWATI GOLE | 20/07/2021 | 6,338,717 | 6,335,351 | - | - | - | - | 0.44% | - | 3,366 | - | - | - | The Claimant has calculated excess interest hence rejected. |
| 143 | SRPL/B/144 | HANSLATA GUPTA AND D.K.GUPTA | 19/07/2021 | 7,188,901 | 7,188,901 | - | - | - | - | 0.50% | - | - | - | - | - | |
| 144 | SRPL/B/145 | BALRAM SHARMA AND MITHLESH SHARMA | 20/07/2021 | 8,805,998 | 8,805,998 | - | - | - | - | 0.61% | - | - | - | - | - | |
| 145 | SRPL/B/146 | SUNIL DUTT GAKHAR | 24/07/2021 | 3,781,152 | 3,763,386 | - | - | - | - | 0.26% | - | 17,766 | - | - | - | The Claimant has calculated excess interest hence rejected. |
| 146 | SRPL/B/147 | VINEETA JHA | 26/07/2021 | 6,799,135 | 6,794,727 | - | - | - | - | 0.47% | - | 4,408 | - | - | - | The Claimant has calculated excess interest hence rejected. |
| 147 | SRPL/B/148 | SANJAY SINGH & ANJALI SINGH | 24/07/2021 | 6,963,463 | 6,954,094 | - | - | - | - | 0.48% | - | 9,369 | - | - | - | As per BBA Flat No 1208(A) issue in 13th Floor. and rejected the excess interest. |
| 148 | SRPL/B/149 | BANSH NARAYAN GUPTA | 24/07/2021 | 7,270,980 | 7,268,531 | - | - | - | - | 0.51% | - | 2,449 | - | - | - | The Claimant has calculated excess interest hence rejected. |
| 149 | SRPL/B/150 | MEENAKSHI GARG | 20/07/2021 | 7,946,892 | 7,839,838 | - | - | - | - | 0.55% | 49,796 | 57,258 | - | - | - | The Claimant claimed principal Rs. 5066284/- where as BB Agreement of Flat having Flat cosr of Rs. 5031200/- diff Rs. 35084 less from the principal and excess interest Rs.4783/-. Hence rejected. Further an amount of R. 33184/- not shown in records of the CD kept as contingent amount of claim. |

| S.NO | Claim No | NAME OF CREDITOR | DETAILS OF CLAIM RECEIVED | | DETAILS OF CLAIM ADMITTED | | | | | | AMOUNT OF CONTINGENT CLAIM Rs. | AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF | AMOUNT OF CLAIM NOT ADMITTED | AMOUNT OF CLAIM UNDER VERIFICATION | REMARKS, IF ANY |
|------|---------------|---|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-------------------|--------------------------------|--|------------------------------|------------------------------------|---|
| | | | DATE OF RECEIPT | AMOUNT CLAIMED | AMOUNT OF CLAIM ADMITTED | NATURE OF CLAIM | AMOUNT COVERED BY SECURITY INTEREST | AMOUNT COVERED BY GUARANTEE | WHETHER RELATED PARTY? | VOTING PERCENTAGE | | | | | |
| 150 | SRPL/B/151 | SATYA NARAYAN MISHRA | 20/07/2021 | 7,240,144 | 7,238,093 | - | - | - | - | 0.50% | - | - | 2,051 | | The Claimant has calculated excess interest hence rejected. |
| 151 | SRPL/B/152 | VIJAY LAXMI GAUTAM AND PYARE LAL GAUTAM | 17/07/2021 | 4,621,138 | 4,621,138 | - | - | - | - | 0.32% | - | - | - | | |
| 152 | SRPL/B/153 | SACHIN MAHAJAN AND RAJNI DAWAR | 18/07/2021 | 6,869,776 | 6,784,721 | - | - | - | - | 0.47% | - | - | 85,055 | | |
| 153 | SRPL/B/154 | PRAMOD SAXENA & GEETIKA SRIVASTAVA | 19/07/2021 | 6,695,171 | 6,693,951 | - | - | - | - | 0.47% | - | - | 1,220 | | The Claimant has calculated excess interest hence rejected. |
| 154 | SRPL/B/155 | SURENDRA SINGH DANGWAL | 24/07/2021 | 3,120,403 | 3,118,313 | - | - | - | - | 0.22% | - | - | 2,090 | | The Claimant has calculated excess interest hence rejected. |
| 155 | SRPL/B/156 | PARVEZ AKHTAR | 26/07/2021 | 7,924,550 | 7,924,550 | - | - | - | - | 0.55% | - | - | - | | |
| 156 | SRPL/B/157 | Neeraj Kumari & Arun Kumar Yadav | 19/07/2021 | 2,096,381 | 2,096,346 | - | - | - | - | 0.15% | - | - | 35 | | The Claimant has calculated excess interest hence rejected. |
| 157 | SRPL/B/158 | Spire Reality Solution | 26/07/2021 | 7,154,650 | 7,154,650 | - | - | - | - | 0.50% | - | - | - | | |
| 158 | SRPL/B/159 | Ankit Mohta & Meghna Singhal | 20/07/2021 | 7,079,707 | 7,070,999 | - | - | - | - | 0.49% | - | - | 8,708 | | The Claimant has calculated excess interest hence rejected. |
| 159 | SRPL/B/160 | SHWETA SINGH DIXIT AND NISHANT DIXIT | 19/07/2021 | 1,849,274 | 1,849,274 | - | - | - | - | 0.13% | - | - | - | | |
| 160 | SRPL/B/161 | NITIN TYAGI | 22/07/2021 | 7,086,961 | 7,083,148 | - | - | - | - | 0.49% | - | - | 3,813 | | The Claimant has calculated excess interest hence rejected. |
| 161 | SRPL/B/162 | PRAMOD KUMAR TIWARI & Alka Tiwari | 19/07/2021 | 5,903,301 | 5,899,295 | - | - | - | - | 0.41% | - | - | 4,006 | | The Claimant has calculated excess interest hence rejected. |
| 162 | SRPL/B/163 | SAVITA NAGAR | 20/07/2021 | 5,605,882 | 5,603,559 | - | - | - | - | 0.39% | - | - | 2,323 | | The Claimant has calculated excess interest hence rejected. |
| 163 | SRPL/B/164 | DEEPIKA GUPTA AND HANSLATA GUPTA | 19/07/2021 | 6,914,118 | 6,913,018 | - | - | - | - | 0.48% | - | - | 1,100 | | The Claimant has calculated excess interest hence rejected. |
| 164 | SRPL/B/165 | BALRAM SHARMA AND MITHLESH SHARMA | 20/07/2021 | 8,912,336 | 8,912,069 | - | - | - | - | 0.62% | - | - | 267 | | The Claimant has calculated excess interest hence rejected. |
| 165 | SRPL/B/166 | SHEKHAR BHADAURIA AND AARTI BHADAURIA | 20/07/2021 | 4,191,659 | 4,183,463 | - | - | - | - | 0.29% | - | - | 8,196 | | The Claimant has calculated excess interest hence rejected. |
| 166 | SRPL/SHOP/167 | Kamlesh Sharma & Raj kumar Sharma | 17/07/2021 | 2,641,327 | 2,641,327 | - | - | - | - | 0.18% | - | - | - | | |
| 167 | SRPL/SHOP/168 | Pawan Kumar Gupta | 27/07/2021 | 1,705,174 | 1,701,728 | - | - | - | - | 0.12% | - | - | 3,446 | | The Claimant has calculated excess interest hence rejected. |
| 168 | SRPL/SHOP/169 | Anurag Ranjan | 27/07/2021 | 593,721 | 593,721 | - | - | - | - | 0.04% | - | - | 0 | | |
| 169 | SRPL/SHOP/170 | Rakesh Gupta | 05/08/2021 | 2,046,575 | 2,040,658 | - | - | - | - | 0.14% | - | - | 5,917 | | The Claimant has calculated excess interest hence rejected. |
| 170 | SRPL/SHOP/171 | Vishnu Prasad Pandey | 24/07/2021 | 1,974,917 | 1,974,917 | - | - | - | - | 0.14% | - | - | (0) | | |
| 171 | SRPL/A/172 | Sudhir Kumar Gupta | 24/07/2021 | 9,280,635 | 2,594,076 | - | - | - | - | 0.18% | - | - | 6,686,559 | | Cash Receipt of Rs. 1000000/- date 27-7-13, 1500000/- 13-8-13, 500000/- 20-11-13 & Rs. 1150000/- 08-7-14 in total cash receipt of Rs. 4150400/- and interest there upon is Rs.2536139/- i.e Rs. 6686599/- Further after various reminder the claimant didnot provided the affidavit for cash receipts. Hence Rejected. |
| 172 | SRPL/ALT/173 | ALT SAHKARI AWAS SAMITI LIMITED*** | 26/07/2021 | 882,711,821 | - | - | - | - | - | 0.00% | 882,711,821 | - | - | | |
| 173 | SRPL/SHOP/174 | Praveen Gupta | 26/07/2021 | 1,513,013 | 1,509,791 | - | - | - | - | 0.11% | - | - | 3,222 | | The Claimant has calculated excess interest hence rejected. |
| 174 | SRPL/A/175 | GEETA WAHI | 07/10/2021 | 7,255,410 | - | - | - | - | - | 0.00% | 7,255,410 | - | - | | The Claimant has not provided Builder Buyer agreement/ Alloment Letter, Bank Statement and Interest calculation working. Further the claimant in Form CA claimed Rs. 7255410/- and as per CD records the amount received from the claimant was Rs. 5738661 and Cash receipts of Rs. 100000/- and Claimant didnot submitted payment receipts, affidavit for cash receipts and BBA. |
| 175 | SRPL/A/176 | Hemant Vashishth | 25/07/2021 | 10,030,497 | 9,012,618 | - | - | - | - | 0.63% | 1,017,879 | - | - | | The Claimant has not provided payment receipts of Rs. 651454/- and bank statement in support. |
| 176 | SRPL/A/177 | Gaurav Arora | 06/08/2021 | 4,525,129 | 4,506,693 | - | - | - | - | 0.31% | - | - | 18,436 | | The Claimant has calculated excess interest hence rejected. |
| 177 | SRPL/B/178 | Bhupender Gaur | 27/07/2021 | 3,810,000 | 3,810,000 | - | - | - | - | 0.27% | - | - | - | | |
| 178 | SRPL/B/179 | Anurag Jain | 26/07/2021 | 4,618,126 | 4,618,126 | - | - | - | - | 0.32% | - | - | - | | |
| 179 | SRPL/C/180 | Kiran Mittal | 31/07/2021 | 3,250,121 | 3,249,166 | - | - | - | - | 0.23% | - | - | 955 | | The Claimant has calculated excess interest hence rejected. |
| 180 | SRPL/C/181 | Sonali Mittal | 31/07/2021 | 2,836,745 | 2,836,745 | - | - | - | - | 0.20% | - | - | - | | |
| 181 | SRPL/C/182 | Anju Jain | 25/07/2021 | 2,064,282 | 2,064,282 | - | - | - | - | 0.14% | - | - | - | | The Claimant has not submitted the hard copy of affidavit in support of cash payment receipts of Rs. 10,00,000/- is pending. Hence the amount along with interest kept as contingent claim. - Affidavit Received from the claimant. |
| 182 | SRPL/C/183 | Sandeep Jain | 07/08/2021 | 153,606 | 153,606 | - | - | - | - | 0.01% | - | - | - | | |
| 183 | SRPL/B/184 | Manika Semwal & Parth Semwal | 03/09/2021 | 4,154,611 | 4,154,611 | - | - | - | - | 0.29% | - | - | - | | |
| 184 | SRPL/A/185 | AKG Associates | 27/08/2021 | 6,459,178 | - | - | - | - | - | 0.00% | - | - | 6,459,178 | | The Claimant being a contractor under the project and claimed these units as consideration out of such contract between AKG Associates and CD. NOW AKG has withdrawn his bill hence the claim does not exist. |
| 185 | SRPL/A/186 | AKG Associates | 27/08/2021 | 6,459,178 | - | - | - | - | - | 0.00% | - | - | 6,459,178 | | |
| 186 | SRPL/A/187 | AKG Associates | 27/08/2021 | 6,459,178 | - | - | - | - | - | 0.00% | - | - | 6,459,178 | | |
| 187 | SRPL/A/188 | AKG Associates | 27/08/2021 | 6,459,178 | - | - | - | - | - | 0.00% | - | - | 6,459,178 | | |
| 188 | SRPL/A/189 | AKG Associates | 27/08/2021 | 6,459,178 | - | - | - | - | - | 0.00% | - | - | 6,459,178 | | |
| 189 | SRPL/A/190 | AKG Associates | 27/08/2021 | 6,459,178 | - | - | - | - | - | 0.00% | - | - | 6,459,178 | | |
| 190 | SRPL/A/191 | AKG Associates | 27/08/2021 | 6,459,178 | - | - | - | - | - | 0.00% | - | - | 6,459,178 | | |
| 191 | SRPL/A/192 | AKG Associates | 27/08/2021 | 6,459,178 | - | - | - | - | - | 0.00% | - | - | 6,459,178 | | |
| 192 | SRPL/A/193 | AKG Associates | 27/08/2021 | 6,459,178 | - | - | - | - | - | 0.00% | - | - | 6,459,178 | | |
| 193 | SRPL/A/194 | AKG Associates | 27/08/2021 | 6,459,178 | - | - | - | - | - | 0.00% | - | - | 6,459,178 | | |
| 194 | SRPL/A/195 | AKG Associates | 27/08/2021 | 6,459,178 | - | - | - | - | - | 0.00% | - | - | 6,459,178 | | |
| 195 | SRPL/B/196 | AKG Associates | 27/08/2021 | 4,642,534 | - | - | - | - | - | 0.00% | - | - | 4,642,534 | | |
| 196 | SRPL/B/197 | AKG Associates | 27/08/2021 | 4,642,534 | - | - | - | - | - | 0.00% | - | - | 4,642,534 | | |

| S.NO | Claim No | NAME OF CREDITOR | DETAILS OF CLAIM RECEIVED | | DETAILS OF CLAIM ADMITTED | | | | | | AMOUNT OF CONTINGENT CLAIM Rs. | AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF | AMOUNT OF CLAIM NOT ADMITTED | AMOUNT OF CLAIM UNDER VERIFICATION | REMARKS, IF ANY |
|------|---------------|--------------------------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-------------------|--------------------------------|--|------------------------------|--|-----------------|
| | | | DATE OF RECEIPT | AMOUNT CLAIMED | AMOUNT OF CLAIM ADMITTED | NATURE OF CLAIM | AMOUNT COVERED BY SECURITY INTEREST | AMOUNT COVERED BY GUARANTEE | WHETHER RELATED PARTY? | VOTING PERCENTAGE | | | | | |
| 197 | SRPL/B/198 | AKG Associates | 27/08/2021 | 4,642,534 | - | - | - | - | - | 0.00% | - | - | 4,642,534 | | |
| 198 | SRPL/B/199 | AKG Associates | 27/08/2021 | 4,642,534 | - | - | - | - | - | 0.00% | - | - | 4,642,534 | | |
| 199 | SRPL/C/200 | AKG Associates | 27/08/2021 | 4,642,534 | - | - | - | - | - | 0.00% | - | - | 4,642,534 | | |
| 200 | SRPL/C/201 | AKG Associates | 27/08/2021 | 4,642,534 | - | - | - | - | - | 0.00% | - | - | 4,642,534 | | |
| 201 | SRPL/C/202 | AKG Associates | 27/08/2021 | 4,642,534 | - | - | - | - | - | 0.00% | - | - | 4,642,534 | | |
| 202 | SRPL/C/203 | AKG Associates | 27/08/2021 | 4,642,534 | - | - | - | - | - | 0.00% | - | - | 4,642,534 | | |
| 203 | SRPL/C/204 | AKG Associates | 27/08/2021 | 4,642,534 | - | - | - | - | - | 0.00% | - | - | 4,642,534 | | |
| 204 | SRPL/C/205 | AKG Associates | 27/08/2021 | 4,642,534 | - | - | - | - | - | 0.00% | - | - | 4,642,534 | | |
| 205 | SRPL/C/206 | AKG Associates | 27/08/2021 | 4,642,534 | - | - | - | - | - | 0.00% | - | - | 4,642,534 | | |
| 206 | SRPL/C/207 | AKG Associates | 27/08/2021 | 4,642,534 | - | - | - | - | - | 0.00% | - | - | 4,642,534 | | |
| 207 | SRPL/SHOP/208 | Rakesh Kumar sharma | 07/09/2021 | 554,466 | 554,466 | - | - | - | - | 0.04% | - | - | - | | |
| 208 | SRPL/C/209 | Meenu | 24/07/2021 | 4,911,431 | 4,894,658 | - | - | - | - | 0.34% | - | - | 16,773 | The Claimant has calculated excess interest hence rejected. | |
| 209 | SRPL/A/210 | Arvind Shukla & Asha Shukla | 28/09/2021 | 3,195,813 | 3,187,391 | - | - | - | - | 0.22% | - | - | 8,422 | The Claimant has calculated excess interest hence rejected. | |
| 210 | SRPL/B/211 | Vinay Bhushan Gupta | 28/09/2021 | 927,406 | - | - | - | - | - | 0.00% | 912,740 | - | 14,666 | The Claimant has surrender the unit/flat no. B-1208 and The CD has issued the same flat to another person/allottee. | |
| 211 | SRPL/B/212 | Boski Nirwan Rana | 21/07/2021 | 8,453,439 | 8,453,439 | - | - | - | - | 0.59% | - | - | - | | |
| 212 | SRPL/C/213 | Jyoti Jain & Siddharth Jain | 29/09/2021 | 4,967,648 | 4,967,648 | - | - | - | - | 0.35% | - | - | - | | |
| 213 | SRPL/B/214 | Kumar Rastogi Infrastructure Pvt Ltd | 23/08/2021 | 1,879,946 | - | - | - | - | - | 0.00% | - | - | 1,879,946 | The RP asked to submit bank statement from the claimant and the claimant didnot provided the same. Further the RP has received a mail from the KSN Buildwell Private Limited in regards of these claims submitted by the various claimant that the unit allotted them in KSN project but due to delay in project these allottees shifted to Sarvottam Shree project and the amount received from the claimant transfer by KSN buildwell to Corporate Debtor. | |
| 214 | SRPL/B/215 | Kumar Rastogi Infrastructure Pvt Ltd | 23/08/2021 | 2,118,073 | - | - | - | - | - | 0.00% | - | - | 2,118,073 | | |
| 215 | SRPL/B/216 | Kumar Rastogi Infrastructure Pvt Ltd | 23/08/2021 | 1,808,704 | - | - | - | - | - | 0.00% | - | - | 1,808,704 | | |
| 216 | SRPL/B/217 | Kumar Rastogi Infrastructure Pvt Ltd | 23/08/2021 | 1,927,357 | - | - | - | - | - | 0.00% | - | - | 1,927,357 | | |
| 217 | SRPL/B/218 | Kumar Rastogi Infrastructure Pvt Ltd | 23/08/2021 | 3,596,005 | - | - | - | - | - | 0.00% | - | - | 3,596,005 | | |
| 218 | SRPL/B/219 | Kumar Rastogi Infrastructure Pvt Ltd | 23/08/2021 | 3,596,005 | - | - | - | - | - | 0.00% | - | - | 3,596,005 | | |
| 219 | SRPL/B/220 | Kumar Rastogi Infrastructure Pvt Ltd | 23/08/2021 | 3,596,005 | - | - | - | - | - | 0.00% | - | - | 3,596,005 | | |
| 220 | SRPL/B/221 | Kumar Rastogi Infrastructure Pvt Ltd | 23/08/2021 | 3,177,773 | - | - | - | - | - | 0.00% | - | - | 3,177,773 | | |
| 221 | SRPL/B/222 | Prabhuprem Buildcon Pvt Ltd | 13/09/2021 | 9,500,000 | - | - | - | - | - | 0.00% | - | - | 9,500,000 | The claim could not be verified in the absence of desired documents | |
| 222 | SRPL/B/223 | Prabhuprem Buildcon Pvt Ltd | 13/09/2021 | - | - | - | - | - | - | 0.00% | - | - | - | | |
| 223 | SRPL/B/224 | Prabhuprem Buildcon Pvt Ltd | 13/09/2021 | - | - | - | - | - | - | 0.00% | - | - | - | | |
| 224 | SRPL/B/225 | Prabhuprem Buildcon Pvt Ltd | 13/09/2021 | - | - | - | - | - | - | 0.00% | - | - | - | | |
| 225 | SRPL/A/226 | Deepak Singhal | 23/08/2021 | 5,672,495 | - | - | - | - | - | 0.00% | - | - | 5,672,495 | The RP asked to submit bank statement from the claimant and the claimant didnot provided the same. Further the RP has received a mail from the KSN Buildwell Private Limited in regards of these claims submitted by the various claimant that the unit allotted them in KSN project but due to delay in project these allottees shifted to Sarvottam Shree project and the amount received from the claimant transfer by KSN buildwell to Corporate Debtor. | |
| 226 | SRPL/A/227 | Deepak Singhal | 23/08/2021 | 5,426,112 | - | - | - | - | - | 0.00% | - | - | 5,426,112 | | |
| 227 | SRPL/A/228 | Deepak Singhal | 23/08/2021 | 4,922,760 | - | - | - | - | - | 0.00% | - | - | 4,922,760 | | |
| 228 | SRPL/A/229 | Deepak Singhal | 23/08/2021 | 5,426,112 | - | - | - | - | - | 0.00% | - | - | 5,426,112 | | |
| 229 | SRPL/A/230 | Deepak Singhal | 23/08/2021 | 5,426,112 | - | - | - | - | - | 0.00% | - | - | 5,426,112 | | |
| 230 | SRPL/A/231 | M/S Floyd Media | 23/08/2021 | 6,153,525 | - | - | - | - | - | 0.00% | - | - | 6,153,525 | | |
| 231 | SRPL/C/232 | M/S Floyd Media | 23/08/2021 | 3,129,759 | - | - | - | - | - | 0.00% | - | - | 3,129,759 | | |
| 232 | SRPL/C/233 | M/S Floyd Media | 23/08/2021 | 3,475,385 | - | - | - | - | - | 0.00% | - | - | 3,475,385 | | |
| 233 | SRPL/C/234 | M/S Floyd Media | 23/08/2021 | 3,129,759 | - | - | - | - | - | 0.00% | - | - | 3,129,759 | | |
| 234 | SRPL/B/235 | M/S Psychedelic Levels | 24/08/2021 | 3,219,896 | - | - | - | - | - | 0.00% | - | - | 3,219,896 | | |
| 235 | SRPL/B/236 | M/S Psychedelic Levels | 24/08/2021 | 3,755,711 | - | - | - | - | - | 0.00% | - | - | 3,755,711 | | |
| 236 | SRPL/B/237 | M/S Psychedelic Levels | 24/08/2021 | 3,699,375 | - | - | - | - | - | 0.00% | - | - | 3,699,375 | | |
| 237 | SRPL/B/238 | M/S Psychedelic Levels | 24/08/2021 | 2,503,807 | - | - | - | - | - | 0.00% | - | - | 2,503,807 | | |
| 238 | SRPL/C/239 | M/S Psychedelic Levels | 24/08/2021 | 388,090 | - | - | - | - | - | 0.00% | - | - | 388,090 | | |
| 239 | SRPL/C/240 | M/S Psychedelic Levels | 24/08/2021 | 3,812,259 | - | - | - | - | - | 0.00% | - | - | 3,812,259 | | |
| 240 | SRPL/C/241 | Vipin Kumar Jain | 24/08/2021 | 2,074,404 | - | - | - | - | - | 0.00% | - | - | 2,074,404 | | |
| 241 | SRPL/C/242 | Vipin Kumar Jain | 24/08/2021 | 2,503,807 | - | - | - | - | - | 0.00% | - | - | 2,503,807 | | |
| 242 | SRPL/C/243 | DD Enterprises Pvt Ltd | 23/08/2021 | 5,993,342 | - | - | - | - | - | 0.00% | - | - | 5,993,342 | | |
| 243 | SRPL/C/244 | Praveen Jain | 23/08/2021 | 1,079,141 | - | - | - | - | - | 0.00% | - | - | 1,079,141 | | |
| 244 | SRPL/C/245 | Praveen Jain | 23/08/2021 | 2,119,817 | - | - | - | - | - | 0.00% | - | - | 2,119,817 | | |
| 245 | SRPL/A/246 | kindle Infreheight Private Limited | 26/08/2021 | 5,020,356 | - | - | - | - | - | 0.00% | - | - | 5,020,356 | The RP asked to submit documents through email dated 28-09-2021 and in respond the Claimant seek time to deposit the same till 5-10-2021 but till today we did not received the documents in support of their claims. The claim could not be verified in the absecc of the document. | |
| 246 | SRPL/A/247 | kindle Infreheight Private Limited | 26/08/2021 | 5,020,356 | - | - | - | - | - | 0.00% | - | - | 5,020,356 | | |
| 247 | SRPL/A/248 | kindle Infreheight Private Limited | 26/08/2021 | 5,020,356 | - | - | - | - | - | 0.00% | - | - | 5,020,356 | | |
| 248 | SRPL/A/249 | kindle Infreheight Private Limited | 26/08/2021 | 5,020,356 | - | - | - | - | - | 0.00% | - | - | 5,020,356 | | |
| 249 | SRPL/A/250 | kindle Infreheight Private Limited | 26/08/2021 | 5,020,356 | - | - | - | - | - | 0.00% | - | - | 5,020,356 | | |
| 250 | SRPL/A/251 | kindle Infreheight Private Limited | 26/08/2021 | 5,020,356 | - | - | - | - | - | 0.00% | - | - | 5,020,356 | | |
| 251 | SRPL/A/252 | Kishan Batra | 05/10/2021 | 6,390,633 | - | - | - | - | - | 0.00% | - | - | 6,390,633 | The RP asked to submit bank statement from the claimant and the claimant didnot provided the same. Further the RP has received a mail from the KSN Buildwell Private Limited in regards of these claims submitted by the various claimant that the unit allotted them in KSN project but due to delay in project these allottees shifted to Sarvottam Shree project and the amount received from the claimant transfer by KSN buildwell to Corporate Debtor. | |
| 252 | SRPL/A/253 | Sandeep Batra | 05/10/2021 | 3,728,470 | - | - | - | - | - | 0.00% | - | - | 3,728,470 | | |
| 253 | SRPL/A/254 | Kishan Batra | 05/10/2021 | 6,286,165 | - | - | - | - | - | 0.00% | - | - | 6,286,165 | | |
| 254 | SRPL/A/255 | Sangeeta Batra | 05/10/2021 | 4,684,662 | - | - | - | - | - | 0.00% | - | - | 4,684,662 | | |
| 255 | SRPL/A/256 | Sangeeta Batra | 05/10/2021 | 5,012,261 | - | - | - | - | - | 0.00% | - | - | 5,012,261 | | |

| S.NO | Claim No | NAME OF CREDITOR | DETAILS OF CLAIM RECEIVED | | DETAILS OF CLAIM ADMITTED | | | | | | AMOUNT OF CONTINGENT CLAIM Rs. | AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF | AMOUNT OF CLAIM NOT ADMITTED | AMOUNT OF CLAIM UNDER VERIFICATION | REMARKS, IF ANY |
|------|---------------|--|---------------------------|-------------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-------------------|--------------------------------|--|------------------------------|------------------------------------|--|
| | | | DATE OF RECEIPT | AMOUNT CLAIMED | AMOUNT OF CLAIM ADMITTED | NATURE OF CLAIM | AMOUNT COVERED BY SECURITY INTEREST | AMOUNT COVERED BY GUARANTEE | WHETHER RELATED PARTY? | VOTING PERCENTAGE | | | | | |
| 256 | SRPL/C/257 | Sarika Jain & Parag Jain | 05/10/2021 | 3,582,197 | - | - | - | - | - | 0.00% | - | - | 3,582,197 | | Banker to Corporate Debtor. |
| 257 | SRPL/C/258 | Sarika Jain & Parag Jain | 05/10/2021 | 3,436,320 | - | - | - | - | - | 0.00% | - | - | 3,436,320 | | |
| 258 | SRPL/C/259 | Sarika Jain | 05/10/2021 | 3,863,362 | - | - | - | - | - | 0.00% | - | - | 3,863,362 | | |
| 259 | SRPL/B/260 | Poonam Jain | 05/10/2021 | 3,033,762 | - | - | - | - | - | 0.00% | - | - | 3,033,762 | | |
| 260 | SRPL/C/261 | Poonam Jain | 05/10/2021 | 2,411,605 | - | - | - | - | - | 0.00% | - | - | 2,411,605 | | |
| 261 | SRPL/C/262 | Poonam Jain | 05/10/2021 | 3,303,349 | - | - | - | - | - | 0.00% | - | - | 3,303,349 | | |
| 262 | SRPL/C/263 | Manju Jain | 08/10/2021 | 4,240,077 | - | - | - | - | - | 0.00% | - | - | 4,240,077 | | |
| 263 | SRPL/C/264 | Vineet Kumar Mittal | 10/10/2021 | 1,100,000 | 1,100,000 | - | - | - | - | 0.08% | - | - | - | | The RP Observe the case of double allotment on the part of CD. Flat No. C-1007 also issued to Vishnu Prasad Pandey, Allotment letter provide by both the party and receipts . whereas the Claimant paid the amount to the CD hence claim admitted. |
| 264 | SRPL/C/265 | Om Prakash Nagar | 10/10/2021 | 872,452 | - | - | - | - | - | 0.00% | - | - | 872,452 | | The Claimant rcvd endorsement from Jagat Singh agst. rent payable by the CD of Rs. 773000/- as per the record of the CD. |
| 265 | SRPL/B/266 | Karan Gupta | 12/11/2021 | 822,521 | - | - | - | - | - | 0.00% | 822,521 | - | - | | The Claimant has cancelled the unit as per the record of the CD hence kept as contingent claim. |
| 266 | SRPL/C/267 | Shreeya Shukla & Naina Shukla | 30/12/2021 | 2,996,973 | 2,996,973 | - | - | - | - | 0.21% | - | - | - | | |
| 267 | SRPL/C/268 | Shuchi Shukla & Naina Shukla | 21/01/2022 | 118,608 | 118,608 | - | - | - | - | 0.01% | - | - | - | | |
| 268 | SRPL/C/269 | Ankur Agarwal | 18/01/2022 | 2,577,370 | 2,577,370 | - | - | - | - | 0.18% | - | - | - | | |
| 269 | SRPL/B/270 | Tarun Kumar | 14/12/2021 | 5,191,697 | 5,191,697 | - | - | - | - | 0.36% | - | - | - | | |
| 270 | SRPL/A/271 | Pankaj Jain | 24/01/2022 | 800,000 | 800,000 | - | - | - | - | 0.06% | - | - | - | | |
| 271 | SRPL/C/272 | Anuj Kumar Garg | 13/12/2021 | 1,033,333 | 1,033,333 | - | - | - | - | 0.07% | - | - | - | | |
| 272 | SRPL/C/273 | Jyotsna Bansal | 24/01/2022 | 2,007,116 | 2,007,116 | - | - | - | - | 0.14% | - | - | - | | The Claimant has submitted one receipt of Rs. 1,70,000/- which was deposit by the friend of claimant and bank statement also provided of that person in proof of payment. |
| 273 | SRPL/A/274 | Devendra Kumar Pandey | 01/02/2022 | 5,053,394 | 5,053,394 | - | - | - | - | 0.35% | - | - | - | | |
| 274 | SRPL/C/275 | Nikhil Verma | 04/02/2022 | 3,264,814 | 3,264,814 | - | - | - | - | 0.23% | - | - | - | | Claimant made payment to BMW on the written request of CD. |
| 275 | SRPL/A/276 | Noida Publicity Agency | 24/01/2022 | 14,880,635 | 9,710,455 | - | - | - | - | 0.68% | - | - | 5,170,180 | | |
| 276 | SRPL/B/277 | Mintu Kumari Gupta | 02/08/2022 | 8,306,908 | 6,070,767 | - | - | - | - | 0.42% | - | - | 2,236,141 | | |
| 277 | SRPL/B/278 | Sunil Kumar Prasad | 24/03/2022 | 7,398,812 | 7,398,812 | - | - | - | - | 0.51% | - | - | - | | |
| 278 | SRPL/SHOP/279 | Kiran Rami and Ranjit Kumar | 19/07/2022 | 2,318,800 | 2,318,800 | - | - | - | - | 0.16% | - | - | - | | |
| 279 | SRPL/B/280 | Nitin Kumar Singh and Naresh Kumar Singh | 07/04/2022 | 5,130,886 | 5,088,714 | - | - | - | - | 0.35% | - | - | 42,172 | | The Claimant has wrongly computed the interest for the claim on principal and hence the excess amount of claim due to interest calculation error is not admitted. |
| | | Total | | 2,342,181,918.87 | 1,060,311,181 | - | - | - | - | 73.78% | 939,441,488 | - | 342,429,249 | | |

REMARKS

Percentage (%) in CoC 73.78%

- 1 Present list is subject to further modifications based upon the receipt of additional claims/ removal of defects by the existing claimants / receipt of information from the ex-management / orders of the adjudicating authority.
- 2 The Claim of ALT Sahkari Awas Samiti Limited "a Society of 182 members" is kept in abeyance from voting vide order dated 27.08.2021 by the Hon'ble NCLT Court -IV, New Delhi.
- 3 All the claimant(s) kept under contingent / verification are notified via email to remove defects.

sd-
CMA Sandeep Goel
Resolution Professional
Sarvottam Reason Private limited (Undergoing CIR Process)

Date: 10-08-2022
Place: New Delhi



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